

**Raising of Funds by IDBI**

7975. SHRIBOLLA BULLIRAMA AH:  
DR. D. VENKATESWARARAO:

Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) has decided to raise funds from capital market during 1993-94;

(b) if so, the total amount proposed to be raised; and

(c) the plans drawn up by the Industrial Development Bank of India to utilise the amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) Yes, Sir.

(b) The Industrial Development Bank of India (IDBI) has recently gone to the market to raise resources by way of unsecured bonds of a minimum amount of Rs.200 crores and a maximum amount of Rs.400 crores.

(c) The amounts thus raised would be for the normal business requirements of IDBI.

**Modernisation of NTC Mills**

7976. DR. LAXMINARAYAN PANDEYA : Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Finance Corporation of India (IFCI) have provided/ propose to provide funds for the modernisation of mills of the National Textile Corporation (NTC);

(b) if so, the amount provided during the last year and proposed to be provided during the current year in this regard, State-wise; and

(c) the details of NTC mills modernised/ proposed to be modernised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS : DR. ABRAR AHMED) : (a) to (c). Yes, Sir. The State-wise details of loans extended by the Industrial Finance Corporation of India (IFCI) to various mills of NTC during 1991-92 and 1992-93 are given below:-

	1991-92		1992-93	
	S*	D*	S*	D*
Andhra Pradesh	-	47.50	-	50.00
Kerala	-	98.90	-	37.66
Tamil Nadu	184.00	244.50	-	334.50
Pondicherry	-	27.10	-	11.00
Uttar Pradesh	-	117.00	-	-
	184.00	535.00		433.16

Note S\* Sanctioned D \_Distursed

The names of the assisted units are as per enclosed statement.